

**Annexure-7**

Name of the Corporate Debtor: A G S Management Services Private Limited

Date of commencement of CIRP - 28-11-2023

List of creditors as on: 19-12-2023

**List of operational creditors (Government dues)**

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				(Amount in ₹)				Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of claim under verification	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim admitted	
1	Assistant Commissioner, Central Tax, Central Excise & Service Tax, Malkajgiri GST Division, Medchal GST Commissionerate	Central	8/12/2023	22273528	22273528	GST dues	No	0	0	0	0	0	
2	Assistant Commissioner of Central Tax, Begumpet GST Division, Secunderabad GST Commissionerate	Central	11/12/2023	176375886	176375886	GST dues	No	0	0	0	0	0	
3	ESI Corporation, Hyderabad	Central	12/12/2023	33088706	33088706	ESI Contribution, Interest & Damages	No	0	0	0	0	0	
				<b>231738120</b>	<b>231738120</b>								

Note (\*). The claims of operational creditors (statutory authorities) are admitted under Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of best estimate of the amount of the claim based on the information provided by the statutory authorities.


